

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.11.2023

ORDER NO. 195 of 2023

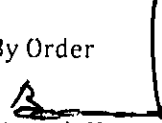
Hon'ble President is pleased to partially modify the roster order no. 171 of 2023 for **CESTAT, Ahmedabad** on **20.11.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 20.11.2023	Hon'ble Mr. Justice Dilip Gupta, President Mr. Somesh Arora, Hon'ble Member (Judicial) Mr. C. L. Mahar, Hon'ble Member (Technical)	Larger Bench matter: E/12738/2018 M/s. Sweety Industries vs. C.C.E. & S.T., Vadodara - I TAGGED ALONGWITH E/12809/2018 M/s. Etc. Agro Processing I Pvt. Ltd. vs. C.C.E. & S.T., Vadodara - I

Note:

1. No adjournment request will be entertained.
2. On 20.11.2023, after the hearing of the Larger Bench matters are over, the Service Tax Division Bench matters will be heard by the Bench comprising Hon'ble President and Mr. C. L. Mahar, Hon'ble Member (Technical), and Single Member cases will be heard by Mr. Somesh Arora, Hon'ble Member (Judicial).
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar